

From,

**Atul Srivastava, HJS
Registrar (Judicial) (Services),
High Court of Judicature,
at Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 391/Admin. (Services)/2019 Dated: Allahabad: August 17, 2019

Subject: Regarding nomination of Principal Judges, Family Court & Addl. Principal Judges, Family Court for participation in a 03 Day Training Programme at JTRI scheduled to be conducted from September 06, 2019 to September 08, 2019.

Madam,

With reference to your letter no. JTRI/1626 dated 09th August, 2019 on the above subject, I am directed to inform you that the Hon'ble Court has been pleased to nominate the Principal Judges, Family Court & Addl. Principal Judges, Family Court of Uttar Pradesh for participation in a 03 Day Training Programme scheduled to be conducted from September 06, 2019 to September 08, 2019 at Judicial Training & Research Institute, U.P., Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Sd/-

Registrar (Judicial) (Services)

No. 391(i)/Admin. (Services)/2019

Dated: Allahabad: August 17, 2019

Copy forwarded for information and necessary action to:

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad with the request to inform the officers concerned accordingly and direct them to report at JTRI, Lucknow.
3. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Sd/-

Assistant Registrar (Services)